

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 01.10.2019 (TUESDAY)**  
**COURT III**  
**10:30 AM**

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

**For Judgment**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) No. 323 of 2018	Axestrack Software Solutions Pvt. Ltd. Vs. Harman Singh Arora & Ors. <b>With</b>	Manisha Choudhary	Jatin Mongia R1 to 4.
2.	Comp. App. (AT) No. 243 of 2019	Axcestrack Software Solutions Pvt Ltd. Vs. Harman Singh Arora & Ors.	Naveen Dahiya	Jatin Mongia (R1-R4) Rahul Yadav (R-5)

**For Hearing**

3.	Comp. App. (AT) No. 95 of 2019	Ravinder Kumar Magoo Vs. AMA India Enterprises Pvt. Ltd. &Anr. <b>With</b>	Rakesh Kumar	NPS Chawla
4.	Comp. App. (AT) No. 103 of 2019	AMA India Enterprises Pvt Ltd. Vs. Ravinder Kumar Magoo & Ors.	NPS Chawla	Rakesh Kumar

**For Hearing (Part Heard)**

5.	Comp. App. (AT) (Ins) No. 28 of 2019	Gouri Prasad Goenka Vs. Punjab National Bank & Anr.	Pramod B. Agarwala	Rajesh Kumar Gautam-R1 Vikram Hegde-R2
6.	Comp. App. (AT) 247 of 2018	Akula Nagalaxmi Vs. Crompton Greaves Ltd.	Narender Singh Yadav	Tine Abraham(R-1)

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By Order

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